HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Transfer and postings/adjustments of Steno-Typists in Subordinate Courts of Jammu Division.

ORDER

No: 781 of 2025/By

Dated: 28-05-2025

Consequent upon selection and appointment of Steno-Typists in the Subordinate Courts of Jammu division vide Order No. 660 of 2025/Psy dated 2305.2025, following transfers and postings/adjustments of Steno-Typists are made in the interest of administration:

- Sh. Vishal Gupta S/o- Sh. Sham Sunder Gupta, R/o- H. No. 353, Julakha Mohallah, Near New Era School, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kathua against the available vacancy.
- 2. Sh. Adil Ismail S/o- Sh. Mohd Ismail Bhat, R/o- Gudoora Pulwama, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- 3. Sh. Kamran Aziz S/o- Sh. Abdul Aziz Dar, R/o- Bonapora, Batamaloo, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Gool Gulab Garh against the available vacancy.
 - Ms. Sahira Hameed D/o- Sh. Abdul Hameed Najar, R/o- Wahidpora Ganderbal, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Banihal against the available vacancy.
- 5. Sh. Rakshit Gupta S/o- Pawan Kumar Gupta, R/o- H.No/Jmc-1617 Upper Subash Nagar, Rehari Colony Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Samba against the available vacancy.
- 6. Ms. Sabreena Rahim D/o- Ab Rahim Rather, R/o- Wahidpora Ganderbal, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.

26/05/25

- Ms. Rashi Balla D/o- Mehar Singh, R/o- Channi Chinta Bhaderwah, Doda, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Bhaderwah Vice Sh. Nikhil Gupta.
- 8. Sh. Akhilesh Jojra S/o- Yash Paul, R/o- H. No 76 Sec-2 Sanjay Nagar Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- 9. Sh. Aryan Sharma S/o- Sanjeev Kumar, R/o- Ward No.6, New Colony, Malpur, Tehsil Bhalwal, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Ramban against the available vacancy.
- 10.Sh. Manik Kesar S/o- Dev Raj, R/o- Village Sangar Near Govt. Middle School Purmandal, Samba, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- 11. Sh. Farooq Ahmad Bhat S/o- Mohammad Amin Bhat, R/o- Durbugh Chadoora, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kotranka against the available vacancy.
- 12.Sh. Wajid Ahmad Gujri S/o- Manzoor Ahmad Gujri, R/o- New Colony Tehsil Bagh Khranihama, Ganderbal, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Reasi against the available vacancy.
- 13.Sh. Shahid Ashraf Mir S/o- Mohammad Ashraf Mir, R/o-Murran, Pulwama, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Gandoh Vice Sh. Vansh Kumar Sharma.
- 14.Sh. Ritik Gupta S/o- Raj Kumar, R/o- H.No. 128/12, Jawahar Nagar, New Plot, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Kathua against the available vacancy.
- 15.Ms. Riya Mahotra D/o- Sanjay Kumar, R/o- Village Badyal Qazian Po Goondla R S Pura, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of 2nd Additional Munsiff, Jammu against the available vacancy.

July r

- 16.Sh. Kanab Manotra S/o- Rash Pal, R/o- Vill- Laswara, P/o- Deoli, Tehsil-Bishnah, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Bani against the available vacancy.
- 17.Ms. Manya Verma D/o- Sohan Lal, R/o- Upper Thathar P/o Bantalab Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Forest Magistrate, Jammu vice Ms. Sheetal.
- 18.Sh. Tarun Sharma S/o- Varinder Kumar, R/o- Saharan Gho Manhasan Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Udhampur against the available vacancy.
- 19.Sh. Suraj Kamaldeep Singh S/o- Bikram Singh, R/o- H.No. F/266, Lane No. 3 Main Bazar Shakti Nagar, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Reasi against the available vacancy.
- 20.Sh. Mohammad Aqif Ganaie S/o- Manzoor Ahmad Ganaie R/o- Repora Namtehall Tehsil Chadoora, Budgam, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of District Mobile Magistrate (Doda) Vice Sh. Karan Arora.
- 21. Sh. Danish Majeed S/o- Abdul Majeed Dar, R/o- Panzan, Chadoora Budgam, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Ramban vice Ms. Hemani Sharma.
- 22.Ms. Abreez Riaz Choudhary D/o- Riaz Choudhary, R/o Budhanoo Tehsil Darhal District Rajouri, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of District Mobile Magistrate (Traffic), Rajouri vice Ms. Nikita.
- 23.Ms. Bharti Bhau D/o- Raj Singh, R/o- Vill. Pallanwala, Teh. Khour, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Akhnoor against the available vacancy.
- 24.Ms. Diksha Sangotra D/o- Kewal Krishan Sangotra, R/o- Puran Nagar Bhagwati
 Nagar Talab Tillo Jammu, temporarily appointed as Steno-Typist in the Pay Level5 (29200-92300) is posted as such in the Court of Additional Special Mobile,
 Magistrate, Billawar against the available vacancy.
- 25.Sh. Susheel Kumar S/o- Shambu Dutt, R/o- Pachound No. 2 Teh. LattiMarothi District Udhampur, temporarily appointed as Steno-Typist in the Pay Level-5

Out Par

- (29200-92300) is posted as such in the Court of Munsiff, Majalta against the available vacancy.
- 26.Sh. Firdous Khaliq Mir S/o- Abdul Khaliq Mir, R/o- Darpora, Lalpora, Kupwara, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Ukhral against the available vacancy.
- 27.Ms. Nitisha Lalotra D/o- Yashpal Lalotra, R/o- H. No. 48 Lane No 1 Enclave B Roop Nagar Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, R. S. Pura against the available vacancy.
- 28.Sh. Mudasir Manzoor Hajam S/o- Manzoor Ahmad Hajam, R/o- LarsunBardulla Ganderbal A/P Tullamulla, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kishtwar against the available vacancy.
- 29.Sh. Vishal Sharma S/o- Vinod Kumar Sharma, R/o- V.P.O- Gagrote, Tehsil: Nowshera, District: Rajouri, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Sunderbani against the available vacancy.
- 30.Sh. Nikhil Kumar S/o- Babu Ram, R/o- Jambel Nagar, Near B.Ed College, Paloura Top, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Mendhar against the available vacancy.
- 31.Sh. Mushtaq Ahmad Shah S/o- Ab Aziz Shah, R/o- Mashwara, Shopian, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Thanamandi against the available vacancy.
- 32.Sh. Amit Angurana S/o- Vijay Kumar, R/o- Jammu, Salehar Tehsil Rs. Pura District Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Kishtwar against the available vacancy.
- 33.Ms. Riya Kochhar D/o- Mukesh Kumar, R/o- Purkhoo Camp Near Matador Stand, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Budhal against the available vacancy.
- 34.Sh. Opinder Kumar S/o- Pritam Lal, R/o- Village Kundal Tatta Pani ,Tehsil Padder, Kishtwar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-

28/05/2 2/20/3/2

- 92300) is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Poonch against the available vacancy.
- 35.Sh. Waseem Sheikh S/o- Mohammad Saleem Sheikh, R/o- Masjid Angan (Kachwa Muqam) Baramulla, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Doda against the available vacancy.
- 36.Sh. Sushil Kumar S/o- Ajudhya Dass, R/o- H. No. 5 Dhounthly Dhakki Panjtirthi Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Mahanpur against the available vacancy.
- 37.Sh. Sajid Mehmood S/o- Mohd Zulf, R/o- Hill Tak, Dodaj, Tehsil Darhal, Dist. Rajouri temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kalakote against the available vacancy.
- 38.Ms. Kushal Sharma D/o- Mohan Lal Sharma, R/o- Village Kaghote, Tehsil Ramnagar, District Udhampur, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Basoli against the available vacancy.
- 39.Sh. Ankush Sharma S/o- Bishamber Sharma, R/o- H.No. 5, Ward No. 1, Panjtirthi Dhounthly Dhakki, Near Power Station, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff Mobile Magistrate (T), Udhampur against the available vacancy.
- 40.Sh. Arif Basier Wani S/o- Mohd Afzal Wani, R/o- Badwan Gurez, Bandipora, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Mahore against the available vacancy.
- 41.Sh. Sanam Sabar, S/o- Sabar Hussain, R/o- Dodasan Pain, P/O Nerojal, Tehsil Thannamandi, Rajouri, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Thanamandi against the available vacancy.
- 42.Sh. Nikhil Gupta, Steno Typist in the Court of Munsiff, Bhaderwah is transferred and posted as such in the Court of Additional Special Mobile, Magistrate, R. S. Pura vice Sh. Naresh Kumar.
- 43.Ms. Hemani Sharma, Steno Typist in the Court of Munsiff, Ramban is transferred and posted as such in the Court of 3rd Additional Munsiff, Jammu against the available vacancy.

Jally Esopor

- 44.Ms. Nikita, Steno Typist in the Court of District Mobile Magistrate (Traffic), Rajouri is transferred and posted as such in the Court of Additional Mobile Magistrate, (Traffic) Jammu against the available vacancy.
- 45.Sh. Vansh Kumar Sharma, Steno Typist in the Court of Munsiff Gandoh is transferred and posted as such in the Court of Munsiff, Jammu vice Ms. Sonia Dogra.
- 46.Sh. Naresh Kumar, Steno Typist in the Court of Additional Special Mobile Magistrate, R. S. Pura, is transferred and posted as such in the Court of Munsiff, Billawar against the available vacancy.
- 47.Sh. Karan Arora, Steno-Typist in the Court of District Mobile Magistrate (Doda), is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Udhampur against the available vacancy.
- 48.Ms. Nitali Sharma, Steno-Typist in the Court of Munsiff, Katra is transferred and posted as such in the Court of Sub Registrar, Jammu vice Ms. Nishu Sharma.
- 49.Ms. Neha Charak, Steno-Typist in the Court of Additional Munsiff, Samba is transferred and posted as such in the Court of Munisff, Bishnah against the available vacancy.
- 50.Ms. Nishu Sharma, Steno-Typist in the Court of Sub Registrar, Jammu is transferred and posted as such in the Court of Additional Munsiff, Samba Vice Ms. Neha Charak.
- 51.Ms. Sonia Dogra, Steno-Typist in the Court of Munsiff, Jammu is transferred and posted as such in the Court of Munsiff, Samba against the available vacancy.
- 52.Ms. Sheetal, Steno-Typist in the Court of Forest Magistrate, Jammu is transferred and posted as such in the Court of Munsiff, Katra vice Ms. Nitali Sharma.

Note:

- i. All the new appointees are directed to join their place of postings within a period of 15 days from the date of issuance of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii. All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii. In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab- initio.
- iv. All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.

mlsh/

- v. The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- vi. The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by this concerned Presiding Officer.
- vii. All the Presiding Officers, before whom the new appointees will join, shall submit a report regarding joining/non-joining of new appointees.
- viii. All the attached officials shall draw their salaries from their respective place of postings.
- ix. Ld. Pr. District & Sessions Judges shall ensure that transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance after which they shall be deemed to have been relieved.

(M. K. Sharma) l l
Principal Secretary to
Hon'ble the Chief Justice

No:-756-65 Ry-671 Dated:- 28-05-2025

Copy to the:-

- 1) Registrar General, High Court of J&K and Ladakh.
- 2) Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Registrar Rules, High Court of J&K and Ladakh.
- 4) Registrar Computers, High Court of J&K and Ladakh for information.
- 5) All Pr. District & Sessions Judges.
- 6) Concerned Presiding Officers.

..... for information and necessary compliance.

- 7) CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
- 8) Director Finance, High Court of J&K and Ladakh for information.
- 9) Chief Librarian, High Court Wing, Jammu / Srinagar.
- 10) Order file.

Principal Secretary to Hon'ble the Chief Justice